

Indian Airlines Corporation

1087. **Shri V. P. Nayar:** Will the Minister of Transport and Communications be pleased to state

(a) whether the Government of India have considered the desirability of introducing participation of labour in the management of the Indian Airlines Corporation, and

(b) if not, the reasons therefor?

The Deputy Minister of Civil Aviation (Shri Mohiuddin). (a) and (b) The Indian Airlines Corporation have set up Works Committees at Delhi, Bombay, Calcutta, Madras and Hyderabad under Section 3 of the Industrial Disputes Act, 1947. The Corporation have also constituted a Labour Relations Committee consisting of representatives of the Corporation and of its employees, as required under Section 41(2) of the Air Corporations Act, 1953.

Train Examiners

1088. **Shri Daljit Singh:** Will the Minister of Railways be pleased to state

(a) the number of vacancies of train examiners in scale grade 'C' lying unfilled at present in Northern Railway and

(b) the total number of posts up graded as per 'New Deal' to the scale of Rs 150—225 on this Railway?

The Deputy Minister of Railways (Shri Shah Nawaz Khan) (a) 3

(b) 33

Corruption Cases on Northern Railway

1089. **Shri Daljit Singh:** Will the Minister of Railways be pleased to state

(a) the number and nature of cases of corruption committed by Railway employees during 1958 on the Northern Railway, and

(b) the number of such cases pend-

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) 394

- (i) Acceptance of illegal gratification
- (ii) Falsification of records
- (iii) Misappropriation of Government money
- (iv) Misuse of Railway Material and Labour
- (v) Misuse of Passes and PTOs
- (vi) Underweight of consignments
- (vii) Non recovery of wharfage and demurrage charges

(b) 329

National Academy of Medical Sciences

1090. **Shri Aurobindo Ghosal:** Will the Minister of Health be pleased to state

(a) whether Government contemplate to establish a National Academy of Medical Sciences, and

(b) if so when?

The Minister of Health (Shri Karmarkar) (a) and (b) A proposal for the establishment of National Academy of Medical Sciences was made at the meeting of the Central Council of Health held at Shillong in January, 1959 and it was decided to circulate the proposal to State Governments, Universities and other bodies for their views.

State Electricity Board

1091. **Shri Supakar:** Will the Minister of Irrigation and Power be pleased to state

(a) whether any State Electricity Boards and State Electricity Councils have been formed in the Union territories and

(b) if so since when are these boards and councils functioning?

The Deputy Minister of Irrigation and Power (Shri Hathi). (a) and (b) An Electricity Board and a State